

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.235
TO BE ANSWERED ON THE 4TH FEBRUARY, 2020

AWARENESS ABOUT FARMERS' SCHEMES

235. SHRI DIBYENDU ADHIKARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that inspite of the Union Government's announcement for farmers' economical benefit, the farmers of the country are still in dark to get their benefits in their account since April 2018;
- (b) if so, the details of the announcements made by the Government from the financial year 2017-18 onwards;
- (c) the details of the support that has been extended to farmers since 2018, State-wise; and
- (d) the proposal of the Government to meet the demands and commitments to farmers of the country and the time schedule thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Pradhan Mantri Kisan Samman Nidhi Yojana (PM-Kisan) scheme was launched on 24.02.2019 with a view to provide income support to all small and marginal farmer families having cultivable land upto 2 hectares. The ambit of the scheme was subsequently enlarged and all landholding farmers' families in the country, having cultivable land have been covered under the Scheme, with certain exclusions. Accordingly, funds are being released to all eligible farmers' families. Under the Scheme an amount of Rs.6000/- per year is being released in three 4-monthly installments of Rs. 2000/- directly into the bank accounts of the eligible farmer families under Direct Benefit Transfer mode.

Further, the Government has launched a pension scheme, namely, the Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY) w.e.f. 12.9.2019 for all small and marginal farmers (SMF) in the country holding cultivable land upto 2 hectare, subject to certain exclusion clauses, with a view to provide them a social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs. 3,000/- per month to eligible farmers on attaining the age of 60 years. It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. Landholding is the basic criteria for the PM-KMY and hence only farmers holding cultivable land are eligible for the benefit under this Scheme, irrespective of whether they actually reside in the villages or not. The beneficiary can opt to become a member of the Scheme by subscribing to a Pension Fund, managed by the Life Insurance Corporation (LIC).

Contd....2/-

For example, the beneficiary is required to contribute Rs. 100/- per month in the pension fund at median entry age of 29 years, with matching contribution of Rs. 100/- by the Central Government. As on 31.01.2020, a total of 19,43,727 farmers have joined the Scheme.

Funds released to farmers under the PM-Kisan Scheme as on 29.1.2020 in installments are at **Annexure-I**.

The entire responsibility of identification of beneficiaries rests with the State/UT Governments. Financial benefits are released to beneficiaries on the basis of the data of farmers' families prepared and uploaded by the State/UT Governments on the PM-Kisan web-portal. The scheme is being implemented through the State Governments/UT Governments.

Annexure – I

Status of PM-KISAN as on 29-01-2020

States	Estimated Number of holdings for transfer of benefit	First instalment Payment (Number)	First instalment Payment (Amount) (In Rupees)	Second instalment Payment (Number)	Second instalment Payment (Amount) (In Rupees)	Third instalment Payment (Number)	Third instalment Payment (Amount) (In Rupees)	Forth instalment Payment (Number)	Forth instalment Payment (Amount) (In Rupees)
Andaman and Nicobar Islands	11,232	16,504	3,30,08,000	15,909	3,18,18,000	15,048	3,00,96,000	10,617	2,12,34,000
Andhra Pradesh	83,92,462	51,17,781	10,23,55,62,000	41,44,392	8,28,87,84,000	41,14,193	8,22,83,86,000	31,35,612	6,27,12,24,000
Bihar	1,58,20,816	52,31,055	10,46,21,10,000	47,06,342	9,41,26,84,000	31,41,324	6,28,26,48,000	6,70,359	1,34,07,18,000
Chandigarh	638	423	8,46,000	424	8,48,000	267	5,34,000	247	4,94,000
Chhattisgarh	38,40,178	18,40,948	3,68,18,96,000	15,63,959	3,12,79,18,000	8,85,498	1,77,09,96,000	89,834	17,96,68,000
Dadra and Nagar Haveli	14,206	10,396	2,07,92,000	10,308	2,06,16,000	8,652	1,73,04,000	5,756	1,15,12,000
Daman and Diu	7,707	3,463	69,26,000	3,368	67,36,000	3,093	61,86,000	2,331	46,62,000
Delhi	18,393	12,408	2,48,16,000	11,468	2,29,36,000	9,047	1,80,94,000	1,864	37,28,000
Goa	55,228	7,230	1,44,60,000	6,273	1,25,46,000	5,154	1,03,08,000	3,167	63,34,000
Gujarat	51,55,643	47,92,729	9,58,54,58,000	46,78,898	9,35,77,96,000	43,41,847	8,68,36,94,000	24,13,072	4,82,61,44,000
Haryana	15,22,833	14,44,671	2,88,93,42,000	14,13,152	2,82,63,04,000	13,35,144	2,67,02,88,000	8,68,308	1,73,66,16,000
Himachal Pradesh	9,46,038	8,58,987	1,71,79,74,000	8,40,575	1,68,11,50,000	7,65,102	1,53,02,04,000	5,30,533	1,06,10,66,000
Jammu and Kashmir	13,30,169	9,24,052	1,84,81,04,000	8,80,747	1,76,14,94,000	7,89,198	1,57,83,96,000	5,48,782	1,09,75,64,000
Jharkhand	25,56,434	14,31,087	2,86,21,74,000	6,77,933	1,35,58,66,000	4,61,497	92,29,94,000	3,20,170	64,03,40,000
Karnataka	84,18,625	48,98,221	9,79,64,42,000	46,59,855	9,31,97,10,000	36,04,132	7,20,82,64,000	3,52,488	70,49,76,000
Kerala	72,70,095	27,50,046	5,50,00,92,000	28,92,647	5,78,52,94,000	25,72,342	5,14,46,84,000	15,30,492	3,06,09,84,000
Lakshdweep	9,746	-	-	-	-	-	-	-	-
Madhya Pradesh	1,00,08,342	54,68,358	10,93,67,16,000	46,29,152	9,25,83,04,000	24,42,474	4,88,49,48,000	92	1,84,000
Maharashtra	1,39,87,297	82,54,800	16,50,96,00,000	67,76,506	13,55,30,12,000	52,86,963	10,57,39,26,000	20,21,296	4,04,25,92,000
Odisha	46,84,277	36,28,657	7,25,73,14,000	29,30,610	5,86,12,20,000	20,65,516	4,13,10,32,000	3,94,684	78,93,68,000
Puducherry	32,200	9,396	1,87,92,000	9,170	1,83,40,000	4,676	93,52,000	914	18,28,000
Punjab	10,43,429	22,40,059	4,48,01,18,000	22,14,902	4,42,98,04,000	14,60,592	2,92,11,84,000	14,32,400	2,86,48,00,000
Rajasthan	76,05,792	50,01,759	10,00,35,18,000	46,74,789	9,34,95,78,000	36,78,267	7,35,65,34,000	18,75,841	3,75,16,82,000
Tamilnadu	73,19,773	34,92,205	6,98,44,10,000	33,68,278	6,73,65,56,000	31,30,989	6,26,19,78,000	23,03,748	4,60,74,96,000
Telangana	58,56,015	34,80,384	6,96,07,68,000	34,09,105	6,81,82,10,000	31,63,694	6,32,73,88,000	22,87,665	4,57,53,30,000
Uttar Pradesh	2,25,73,509	1,85,75,157	37,15,03,14,000	1,71,04,668	34,20,93,36,000	1,49,91,796	29,98,35,92,000	77,28,816	15,45,76,32,000
Uttarakhand	8,09,613	6,95,402	1,39,08,04,000	6,56,998	1,31,39,96,000	6,02,078	1,20,41,56,000	4,47,753	89,55,06,000
West Bengal	68,14,061	-	0	-	-	-	-	-	-
Total (1)	13,61,04,751	8,01,86,178	1,60,37,23,56,000	7,22,80,428	1,44,56,08,56,000	5,88,78,583	1,17,75,71,66,000	2,89,76,841	57,95,36,82,000
NORTH EAST STATES									
Arunachal Pradesh	1,06,761	50,823	10,16,46,000	38,094	7,61,88,000	8,556	1,71,12,000	2,765	55,30,000
Assam	25,49,913	27,04,200	5,40,84,00,000	24,14,299	4,82,85,98,000	19,74,747	3,94,94,94,000	9,52,266	1,90,45,32,000
Manipur	1,40,084	1,33,820	26,76,40,000	95,281	19,05,62,000	50,959	10,19,18,000	31,405	6,28,10,000
Meghalaya	2,25,421	67,306	13,46,12,000	64,722	12,94,44,000	34,204	6,84,08,000	15,674	3,13,48,000
Mizoram	83,584	67,220	13,44,40,000	64,103	12,82,06,000	52,539	10,50,78,000	20,323	4,06,46,000
Nagaland	1,92,283	1,65,163	33,03,26,000	1,58,711	31,74,22,000	87,671	17,53,42,000	29,784	5,95,68,000
Sikkim	61,390	11	22,000	-	-	-	-	-	-
Tripura	5,35,813	1,93,127	38,62,54,000	1,89,501	37,90,02,000	1,81,824	36,36,48,000	1,39,509	27,90,18,000
Total (2)	38,95,250	33,81,670	6,76,33,40,000	30,24,711	6,04,94,22,000	23,90,500	4,78,10,00,000	11,91,726	2,38,34,52,000
Grand Total (1+2)	14,00,00,000	8,35,67,848	1,67,13,56,96,000	7,53,05,139	1,50,61,02,78,000	6,12,69,083	1,22,53,81,66,000	3,01,68,567	60,33,71,34,000

Agri Census data of 2015-16 is based on the land holding and does not cover the details of joint land holders.
